

NOTICE

It is hereby notified for the information of the Advocates, litigants and parties in person that on 02/02/2018, Honourable Ms. Justice Nutan D. Sardesai will take up the Board of Election Petitions in the morning Session at 10.30 a.m. instead of 2.30 p.m.

By order

Sd/-

Panaji, Goa
Date : 25/01/2018

(Kiran Bagi)
Registrar (Judicial)
High Court of Bombay at Goa